NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A. No. 69/(MAH)/2017

CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2017

NAME OF THE PARTIES: M/s. ACE Shipping Private Limited

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE
Rajesh Shah
Advocate
Ahmed Chunawala

Common Order

CSA No.69/230-232/NCLT/MB/MAH/2017

CSA No.70/230-232/NCLT/MB/MAH/2017

CSA No.71/230-232/NCLT/MB/MAH/2017

CSA No.72/230-232/NCLT/MB/MAH/2017

At request of the Applicant Counsel, list this matter for hearing on 23.2.2017.

Sd/-

B.S.V. PRAKÁSH KUMAR Member (Judicial)

Sd/V. NALLASENAPATHY
Member (Technical)